

0012063

THE HIGH COURT OF KERALA

Kochi: 682 031
Dated: 07.01.2020

A6-99018/2019

OFFICIAL MEMORANDUM

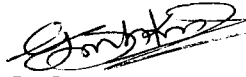
Sub: High Court Establishment – Submission put in by Sri.R. Ashok, Protocol Officer, High Court of Kerala – request for retaining Sri. George Felix A.V., Clerical Assistant in the Protocol Section – orders issued.

Ref: 1. High Court Proceedings of even No. dated 25.01.2020.
2. Submission dated 30.01.2020 put in by Sri.R. Ashok, Protocol Officer, High Court of Kerala

As per High Court Proceedings cited (1) above Sri. George Felix A.V. (PEN 598557), Caretaker, High Court, has been appointed 'by transfer' as Clerical Assistant, High Court w.e.f. 25.01.2020. The Protocol officer, vide submission cited (2) above has requested to retain Sri. George Felix A.V. in the Protocol Section, to continue discharging the duties of the Caretaker until a suitable hand is appointed.

Accordingly, Sri. George Felix A.V., Clerical Assistant, High Court is permitted to continue in the Protocol Section and to discharge the duties of the Caretaker until a new hand is appointed.

(By Order)


C.G. Suresh Kumar
Assistant Registrar

To

The person concerned (to be acknowledged in the O/C)
The Joint Registrar, 'J' Section, High Court.
The Deputy Registrar in charge of Library Section, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Private Secretary to Chief Justice, High Court.
The Chief Librarian, High Court.
The Assistant Registrar, 'J' Section, High Court.
The Section Officer, Library Section, High Court.
The Section Officer, 'J' Section, High Court.
The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
The G (Accounts II & III) Sections.
The Finance Wing, High Court.
The IT Section, High Court (for publishing in the website).
Kerala Judicial Academy, Athani.
The Administrative Records Section, High Court.
The Stock File.